NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/419/ (IB)/2017

NAME OF THE PETITIONER(S)

: FROM PRINT REGD

NAME OF THE RESPONDENT(S)

: GANESH CARTONS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

KBIPA KARAN . A

A RESPONDENT.

A. John

14. Sundarawelli.

18. Patitioner.

KSull.

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has submitted one DD to the tune of Rs.15 lakhs; the same is handed over to the Counsel for the Applicant. Counsel for the Corporate Debtor is directed to arrange for payment of the rest amount which is not disputed. Put up on **16.11.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

→Sø ~ MEMBER (JUDICIAL)